

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 30th October, 2024

No. LJ(B) 48/2020/173 - In exercise of the powers conferred by sub-section (4) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints Kum.Anendya Raajsshre, IAS, Sub Divisional Officer (Sadar) and confers power of the Sub- divisional Magistrate within East Khasi Hills District with immediate effect until further orders.

This supercedes notification No. LJ(B) 48/2020/170
Dt. 25th September, 2024.

Sd/-
(Cyril V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law Department

Memo No. LJ (B) 48/2020/173 -A,
Copy forwarded to:-

Dated Shillong, the 30th October, 2024

1. The Additional Deputy Commissioner, East Khasi Hills District, Shillong with reference to your letter No. KCR 20/1/90/Vol-I/41/465 Dt. 30.09.2024.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Lannd

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.